

**Supplementary Constitution of Benches during Summer Vacation, 2016
at Allahabad.**

(1) Week commencing from 01.06.2016.

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| 1 | Hon. Vikram Nath, J.
Hon. Pratyush Kumar, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
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(2) Week commencing from 06.06.2016

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| 1 | Hon. Vikram Nath, J.
Hon. Pratyush Kumar, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
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(4) Week commencing from 20.06.2016

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| 1 | Hon. K.J. Thaker, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
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(5) Week commencing from 27.06.2016

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| 1 | Hon. K.J. Thaker, J. | <ul style="list-style-type: none"> i. Criminal Appeals including Jail Appeals, Government Appeals and Supreme Court expedited appeals for hearing. ii. Specially assigned matters from day-to-day by Hon'ble the Chief Justice or Senior Vacation Judge. |
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**CHIEF JUSTICE
09.05.2016**